

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 218 of 2019 [CP 55 of 2019] With
Cont.P 1 of 2019
IA 364 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020**

Name of the Company: Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

Section: 241-242 of Co act, 2013/425/IA for Directions

ORDER

Learned Counsel Mr. Vijayesh Atre appeared for the Petitioner. Learned Counsel Mr. Rohit Dubey appeared for the Respondent.

Pleadings are complete in the matter. The main petition shall be heard along with all IAs.

The matter stands adjourned for further consideration on 11.02.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 10th day of December, 2020.